

By E-Mail/Speed post/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/ 10669 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Dimbeswar Taye,
Chief Judicial Magistrate,
Cachar, Silchar

Dated Guwahati, the 30th October, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No.- 6007, dated 06.10.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail HTC for the block period of 2022-2023, to travel to your home town Dhemaji, along with your wife and son, w.e.f. 21.10.2023 to 29.10.2023, by the shortest possible route, as per existing Rules.

In your absence, Shri N. Kr. Laskar, Addl. CJM, Cachar and in his absence, Shri A.A. Gogoi, SDJM(M), Silchar, Cachar and in the absence of both, the seniormost Judicial Officer available at the station will remain in-charge of your Court and office.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10670-10672 /A.

Dated 30th October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

19/10/23

REGISTRAR(VIGILANCE)

19.10.2023